

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JUNE, 2026

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.06.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.26	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4443	18	4	4457	1382	28
ORIGINAL MISC. PET. (I) (COMM)	227	12	7	232	1	1
ORIGINAL MISC. PET. (T) (COMM)	61	0	0	61		
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	24	0	0	24		
ORIGINAL MISC. PET. (COMM)	2620	3	0	2623		
ORIGINAL MISC. PET. (ENF.) (COMM)	1065	1	0	1066		
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	0	46		
ARBITRATION APPEAL (COMM)	71	3	1	73	1	1
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	97	15	4	108	2	1
COUNTER CLAIMS (COMM)	180	1	0	181		
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	1107	0	5	1102	722	12
CIVIL ORIGINAL (COMM-IPD-CR)	195	1	0	196		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	139	0	1	138	1495	18
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	138	2	0	140		
CIVIL APPEAL (COMM-IPD-CR)	15	0	0	15		
CIVIL ORIGINAL (COMM-IPD-PAT)	60	0	0	60		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JUNE, 2026

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	56	22	39.29%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.